(c) if so, whether Government proposes to introduce a system whereby the income tax collected from the State of Jharkhand is calculated separately/independently; if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) No Sir. The collections of income-tax from the State of Jharkhand are compiled and reported independently and the same are not clubbed with the State of Bihar.

(b) and (c) Do not arise in view of reply to para (a) above.

Cash withdrawal denied by PNB, Dumri Kalan Branch

- 731. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of FINANCE be pleased to state:
- (a) whether customers are being denied cash withdrawal of more than ₹5,000/- at Punjab National Bank, Dumri Kalan Branch, District Sitamarhi, Bihar;
 - (b) if so, whether the above restriction is uniformly implemented for all customers;
- (c) whether the bank officials disdain and harass their customers while giving importance to certain influential customers;
- (d) whether it is a fact that employees of the bank demand bribes to release dues to the beneficiaries under various Government schemes for people living in rural areas; and
 - (e) the steps being proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) No, Sir. Punjab National Bank has informed that there is no restriction for cash withdrawal at Dumri Kalan Branch Office. Details of cash payment on different dates are as under:

Date	No. of Vouchers	Below ₹5000/-	Above ₹5000/-
04.07.2018	126	32	94
05.07.2018	88	14	74
06.07.2018	83	12	71
10.07.2018	104	22	82

(c) to (e) No complaint has been received against the Dumri Kalan Branch. However, certain steps were taken to improve the resolution of people's grievances by the public sector banks such as analysis of grievances related to process, policy, staff, etc. apart from sensitization of officials and use of technology to increase efficiency and effectiveness in resolution of grievances. Further, efforts are also being made towards systemic changes for reducing grievances.

Shortage of doctors in CGHS dispensaries

- 732. SHRI RAMKUMAR VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that there is an acute shortage of doctors in the CGHS Dispensaries across the country;
 - (b) whether it is also a fact that Government has appointed retired doctors;
- (c) whether Government intends to appoint new doctors in the said Dispensaries and whether vacancies are reserved for SCs/STs; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) No; there is no acute shortage of doctors in CGHS Dispensaries.

- (b) Yes; retired doctors are engaged on contract basis against vacant posts of regular doctors as an interim measure.
- (c) and (d) Yes; every year on the basis of vacancies projected by the Ministry of Health and Family Welfare, Union Public Service Commission (UPSC) conducts Combined Medical Services Examination for recruitment of Medical Officers of GDMO sub cadre of Central Health Services.

A roster is maintained for doctors of GDMO Sub-cadre of CHS in respect of SC/ST candidates.

Status of medical universities in India

- 733. SHRI MANAS RANJAN BHUNIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
 - (a) whether the number of Medical Universities has been increasing in India;